

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.64/Chd/Pb/2017

a/w

Caveat No.5/2017

In the matter of:

Varda Spinning & Weaving Mills Pvt.Ltd. ...Petitioner/Financial Creditor

Vs.

S.Nanda Industries Pvt. Ltd. ...Respondent/Corporate Debtor

Present: Mr. Rakesh Bhatia, Advocate for petitioner
None for respondent.

Learned counsel for petitioner seeks to replace page No.6 of the petition as the amount was incorrectly mentioned due to typographical error. Required number of copies of page No.6 of the petition be filed by Tuesday i.e. 05th of September, 2017 with as many copies to be placed in all the sets of the petition

List the matter on 05.09.2017

✓ August 31, 2017
subbu

— Sd —
(Justice R.P.Nagrath)
Member (Judicial)